

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) to (c) Government of India maintains data in respect of Central Ministries/Departments. The data from Ministry of Personnel, Public Grievances and Pensions, which is the nodal Ministry in reservation matters, indicates that the reservation provisions for physically challenged persons are being complied with.

**New schemes for differently abled persons**

1053. SHRI ANBALAGAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government proposes to launch new schemes for the rehabilitation of differently abled persons during the Eleventh Five Year Plan;

(b) if so, the details thereof and the amount allocated for the purpose as well as the targets fixed for schemes;

(c) whether any common facility centre is proposed to be opened with Central assistance at every district of the country for differently abled persons; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) and (b) Yes, Sir. The Government has approved a Central Sector Scheme of providing jobs, in the private sector, to the persons with disabilities with a proposed outlay of Rs. 15 crores in 2008-09.

(c) and (d) No, Sir. No such proposal is under consideration of the Government.

**Construction of Babasaheb Ambedkar Foundation in Ahmedabad**

1054. SHRI KESUBHAI S. PATEL:

SHRI KANJIBHAI PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Gujarat Government has sent a proposal for central assistance for construction of Babasaheb Ambedkar Foundation in Ahmedabad; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) Yes, Sir.

(b) The proposal was not considered, since it was not covered under the scheme of Dr. Ambedkar Foundation.

**Grant-in-aid to Madhya Pradesh for post-matric scholarships**

†1055. SHRIMATI MAYA SINGH : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the Madhya Pradesh Government has sent a proposal for

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†Original notice of the question was received in Hindi.